

**COURT - I**

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )**

**APPEAL No. 18 of 2013 &  
I.A.No. 38 of 2013**

**Dated : 7<sup>th</sup> February, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Power Company of Karnataka Ltd. & Ors. ... Appellant(s)**

**Versus**

**Central Electricity Regulatory  
Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran &  
Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. J.J. Bhatt, Sr. Adv.,  
Mr. L. Vishwanathan,  
Ms. Anuj Berry,  
Mr. Narendar Naik &  
Mr. Abhimanyu Gosh, Advocates  
for R-2.  
Mr. Nikhil Nayyar, Adv. for R-1.

**ORDER**

Learned Counsel for the parties have argued the matter in  
I.A. No. 38 of 2013.

Post the matter for further arguments on **8<sup>th</sup> February, 2013.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

rkt/sm